

Annexure - 7																
Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of Liquidation: 01st August 2025; List of creditors as on: 30th September 2025																
List of operational creditors (Government dues)																
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	Department	Government	Identificati on No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Office of the Assistant Commissioner of State Tax, State Goods and Services Tax Department, Taxpayer Services Circle, Kadavanthra at Tripunithura, Mini Civil Station, Kerala.	Kerala		24/06/24	35,90,916	35,90,916	KVAT & GST Demand	-	-	No	0.40	-	-	-	-	Claim Submitted and admitted during CIRP period. No confirmed Order submitted along with Claim Form-B for Assessment year 2019-2020 and Pre GST period ie. KVAT. It was clarified on our request that the PreGST demand was based on the arrear register in connection with the KVAT arrear and DRC 07 order related to the year 19-20 will be completed soon and will be uploaded in the gst portal of the assessee very soon. Revised Claim Submitted and acceptable for Collation
2		Sub Regional Office, ESIC		15/07/24	74,652	74,652	ESIC	-	-	No	0.01	-	-	-	-	Claim Submitted and admitted during CIRP period. Acceptable for Collation, On approval by the CoC and Hon'ble NCLT the Claim shall be Final.
3		Regional Provident Fund Commissioner, Employees' Provident Fund Organization, Regional Office, Kaloor, Ernakulam.	Ernakulam		19/09/25	14,51,911	14,51,911	EPFO	-	-	No	0.16	-	-	-	-
Total					51,17,479	51,17,479		-	-		0.56	-	-	-	-	